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Title : Need to sanction Kanigiri Water Supply Scheme in Ongole parliamentary constituency, Andhra Pradesh.

SHRI M. SREENIVASULU REDDY Sir, I would like to bring to the kind notice of this august House that the percentage of fluorine content in the 234 habitations of seven Mandals in Kanigiri assembly segment of Ongole parliamentary constituency in Andhra Pradesh is higher than in any other place in the world. We have been following up this matter since long with the concerned Department of Government of India for sanction of a drinking water scheme to provide protected drinking water to those who are badly affected physically on account of the high percentage of fluorine content. But unfortunately, the scheme has not been sanctioned.

I, therefore, request the Government to kindly sanction the Kanigiri water supply scheme as was sanctioned for Nalgonda and Mahabubnagar districts of Andhra Pradesh on priority basis to safeguard the interests of the 2,00,000 people who are suffering physically due to high percentage of fluorine content in the water in Kanigiri constituency of Andhra Pradesh.